

Government of Jammu and Kashmir
Housing and Urban Development Department.
Civil Secretariat, Srinagar

Notification,

Srinagar, the 9th September, 2020.

S.O 284 :- In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Mr. Maqsood Ahmad Rather (Member Ward No. 12 of Municipal Committee, Bandipora) to have been declared as elected Vice President of the Municipal Committee, Bandipora.

By order of the Government of Jammu & Kashmir.

Sd/-

(Dheeraj Gupta)

Principal Secretary to Government
Housing & Urban Dev. Department

No: HUD/LSG/ULBK/02-Sgr/2020

Dated: 09 - 09 - 2020

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner/Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Srinagar.
4. Divisional Commissioner, Kashmir.
5. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
6. Deputy Commissioner, Bandipora.
7. Director, Urban Local Bodies, Kashmir.
8. Director Archives, Archeology & Museums, J&K, Srinagar.
9. Government Press, Srinagar, for publication, in the extra-ordinary issue of the Government Gazette.
10. Private Secretary to Chief Secretary, J&K.
11. Private Secretary to Principal Secretary, Housing & Urban Development Department.
12. Executive Officer, Municipal Committee, Bandipora.
13. Concerned.
14. Stock file (w.2.s.c).

(Syed Nazir Ahmad)

Under Secretary to Government
Housing & Urban Dev. Department